

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-179(PB)/2017**

**IN THE MATTER OF:**

Munjtal Light Metals Pvt. Ltd. .... Applicant/petitioner

**Order under Section 59 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 20.07.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioner :

For the Respondent :

**ORDER**

The matter has been called twice. However, in the interest of justice, hearing is deferred to 11<sup>th</sup> August, 2017.



**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**



**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

20.07.2017  
V. Sethi